


THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTIFICATION

Dated Shillong, the 28th May 2019

No. HCM-II/130/2018-Estt/231 Pursuant to notification no. K. 13034/02/2019-US.I dated 22nd May 2019 of the Government of India, Ministry of Law & Justice (Department of Justice), it is hereby notified that **Hon'ble Mr. Justice Ajay Kumar Mittal**, Judge of the Punjab & Haryana High Court, has assumed charge of the office of the **Chief Justice of High Court of Meghalaya** in the afternoon of **28th May 2019**.

By Order,


REGISTRAR GENERAL

Memo No. HCM-II/130/2018-Estt/231- A.

Dated Shillong, the 28th May, 2019

Copy for information: -

1. The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court of India, New Delhi.
2. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice for his Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew for his Lordship's kind information.
4. The Secretary to the Hon'ble Governor of Meghalaya, Raj Bhavan, Shillong.
5. The Secretary to the Hon'ble Chief Minister, Meghalaya, Shillong.
6. The Chief Secretary, Government of Meghalaya, Shillong.
7. The Secretary General, Supreme Court of India, New Delhi.
8. The Joint Secretary to the Govt. of India, Ministry of Law & Justice, Department of Justice with reference to notification No.K.13034/02/2019-US.I, dated 22nd May, 2019.
9. The Accountant General (A&E), Meghalaya, Shillong, with enclosed copy of notification No.K.13034/02/2019-US.I, dated 22nd May 2019.
10. (i/c) Secretary to the Govt. of Meghalaya, Law Department.
11. The Advocate General, Meghalaya, Shillong.
12. The Director General of Police, Govt. of Meghalaya, Shillong.
13. The Registrar General of all High Courts.
14. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
15. The District & Sessions Judge(s) of all Judgeships within the State of Meghalaya.
16. The Deputy Commissioner(s) of all Districts within the State of Meghalaya.

17. The Judge(s) of all Autonomous District Councils within the State of Meghalaya.
18. The Chairman, Meghalaya Human Rights Commission, Shillong.
19. The Registrar/Secretary to the Central Administrative Tribunal (CAT) 61/35, Copernicus Marg, New Delhi-110001.
20. The Registrar/Secretary to the National Green Tribunals (NGT), Faridkot House, Copernicus Marg, New Delhi.
21. The State Informatics Officer, NIC, Meghalaya State Centre, Shillong for information and necessary action.
22. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
23. The President/Secretary, all Bar Associations in the State.
24. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
25. The Accountant-cum-cashier, High Court of Meghalaya, Shillong with enclosed copy of Notification No.K.13034/02/2019-US.I, dated 22nd May 2019.
26. Notice Board.
27. Guard file.
28. Office file.


REGISTRAR GENERAL